

tonnes capacity has also been taken in hand in Rajasthan. Besides this construction of 60,000 tonnes capacity is under consideration.

Legislation to protect Game Birds

3091. SHRI BRIJ RAJ SINGH—KOTAH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware that large numbers of game birds, especially partridges, are caught illegally and sold in the market for eating; and

(b) whether Government propose to enact any legislation to safeguard this/wild life from rapacious professional trappers, so that game bird are not available in eating houses ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) Illegal trapping of game birds from the forest areas for sale in the market for meat has not come to the notice of the Government. Since some States do not have comprehensive Wild Life Preservation Acts to cover non-forest areas, capture of game birds for sale is possibly taking place.

(b) Four States viz. Maharashtra, Haryana, Gujarat and Goa have already imposed a comprehensive legislation to control the illegal trapping or killing of game birds to cover the non-forest areas also. Rules to regulate trapping of game birds inside forests exist in other State. States have been advised to take up comprehensive legislation to cover non forest areas also and they are taking it up.

New Geological Map

3092. SHRI T. BALAKRISHNIAH : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether a new geological map has been planned; and

(b) if so, the main features thereof ?

THE MINISTER OF STEEL AND MINES (SHRI MOHAN KUMARA)

MANGALAM) : (a) Yes, Sir. The Manuscript of the new edition (Seventh edition) of the geological map of India is expected to be completed by 1972.

(b) This new edition would contain additional details pertaining to nature of rock types, their configurations, and correlation of units exposed in areally isolated sectors. The complex of information presented in the map will be further diversified by inclusion of considerable details pertaining to geological units which were represented in a generalised, manner in the previous edition

Effect of Reserve Forest policy on Tribals of Tripura

3093. SHRI DASARATHA DEB : Will the Minister of AGRICULTURE be pleased to state :

(a) whether a large number of Tribals were thrown out of occupation due to the extension of Reserve Forests in Tripura; and

(b) if so, the steps being taken to provide them with an alternate occupation ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHER SINGH) : (a) No, Sir.

(b) Does not arise.

Camps for Bangla Dosh Refugees in Tripura

3094. SHRI DASARATHA DEB : Will the Minister of LABOUR AND REHABILITATION be pleased to state :

(a) the number of camps for providing shelters to Bangla Dosh Refugees Constructed in Tripura ;

(b) the location of those camps; and

(c) the total number of persons accommodated in these camps ?

THE MINISTER OF LABOUR AND REHABILITATION (R.K. KHADILKAR) :

(a) 15 holding camps.

(b) Six holding camps are located in each of the West and South Districts and three in the North District.